

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 96 of 2015

Dated:- 31st August, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member

In the matter of:-

Kerala State Electricity Board Ltd. Appellant (s)
Versus	
Kerala State Electricity Regulatory Commission	... Respondent (s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

None is present today for either of the parties.

Pleadings are not complete.

Post the matter on **7th October, 2015.**

(Inderjit Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member